

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 19th December, 2024

No. LJ (B) 69/2012/77 – In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following officers as the Executive Magistrates within East Jaintia Hills District with immediate effect for a period of 3(three) months :-

1. Shri. Nangsan Shylla, Horticulture Development Officer (Hqr).
2. Shri. Teseng M. Sangma, Sub-Divisional Agriculture Officer.
3. Shri. M. Slong, Asst. Director of Agriculture.
4. Shri. Maryooki Kyndait, Agriculture Development Officer.
5. Smt. Baiamon Sutnga, Agriculture Development Officer.
6. Shri. Chiborma Kynjing, Sub Divisional Officer (WR) Sutnga Sub-Division.
7. Shri. Ranald Wahlang, Tourism Officer.
8. Smt. Daphi Shylla, Asst Engineer, Saipung C&RD Block.
9. Shri. Donkumar Mairom, Asst. Employment Officer.

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(C.V.D.Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 69/2012/77-A

Dated Shillong, the 19th December, 2024

Copy forwarded to :-

1. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to your letter No. EJHD/CON.12/OFF/2024/11, Dt. 03.12.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. ✓ The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sangma

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Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
